

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2025 in MAC App./1/2025(Filing No.)

THE BRANCH MANAGER, CHOLAMANDALAM MS APPLICANTS
GENERAL INSURANCE COMPANY AND ANOTHER

VERSUS

MINA KUMARI PRADHAN AND OTHERS RESPONDENTS

Date: 21.02.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Nirankush Dahal, Advocate.

For Respondents

R-1 to R-3 Ms. Lidya Pradhan, Advocate.

ORDER

Heard Learned Counsel for the Applicants.

Issue Notice to all Respondents.

Respondents No.1, 2 and 3 are represented by Learned Counsel Ms. Lidya Pradhan today, who undertakes to file Vakalatnama during the course of the day. She waives formal notice.

List on 25-03-2025.

Judge

21.02.2025